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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 14969/2024, CM APPL. 65190/2025  
SUDHIR VERMA & ANR. ....Petitioner  
Through: Ms. Navodaya Singh Rajpurohit, Mr.  
Rithik Dhariwal, Advs.

versus

UNION OF INDIA THROUGH THE SECRETARY TO THE  
MINISTRY OF FINANCE & ORS. ....Respondent  
Through:

**CORAM:**

**HON'BLE MR. JUSTICE SACHIN DATTA**

**O R D E R**

**%**

**15.10.2025**

1. Issue notice to the respondents through all permissible modes, including electronically, returnable on 12.11.2025.
2. Let reply be filed within a period of two weeks from today. Rejoinder thereto, if any, be filed before the next date of hearing.
3. List on 12.11.2025, the date already fixed.

**SACHIN DATTA, J**

**OCTOBER 15, 2025/uk**